

**Central Administrative Tribunal
Ernakulam Bench**

OA No./180/00514/2019

Wednesday, this the 11th day of March, 2020

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

A.P.Jitheshkumar, aged 32 years,
S/o A.P.Krishnan,
GDSBPM, Eravimangalam BO,
Manjeri Division-679 340:
Residing at “Alikkalparambil House,”,
Cherukara P.O., Perinthalmanna,
Malappuram-679 340.

Applicant

(Advocate: Mr. Shafik M.Abdulkhadir)

versus

1. Union of India represented by
the Secretary,
Department of Posts/Director General, Posts,
Ministry of Communications, New Delhi-110 011.
2. The Chief Postmaster General,
Kerala Circle, Trivandrum-695 033.
3. The Senior Superintendent of Post Offices,
Manjeri Division, Manjeri-676 121.

Respondents

(Advocate: Mr.Thomas Mathew Nellimoottil, Sr.PCGC)

The OA having been heard on 11th March, 2020, this Tribunal delivered the following order on the same day:

O R D E R (oral)

The main relief prayed for in the OA is to call for the records relating to Annexure A1 to A6 and to direct the respondents to allow the applicant to take part in the Limited Competitive Examination, scheduled to be held on 14.7.2019,

which was cancelled and in the subsequent examination held, the applicant was allowed to take part. In view of this, nothing survives in the OA. Accordingly the OA is closed.

**(Ashish Kalia)
Judicial Member**

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the Memo No.B3/GDS Transfer/VII dated 17.6.2014 issued by the 3rd respondent.

Annexure A2: Copy of the notification No.Rectt/10-6/2015-16 dated 6.6.2019 issued by the Asst. Director (Estt & Rect.).

Annexure A3: Copy of the application dated 15.6.2019 submitted by the applicant.

Annexure A4: Copy of the 10th Standard certificate of the applicant.

Annexure A5: Copy of the 12th Standard certificate of the applicant.

Annexure A6: Copy of the Speed Post receipt.

Annexures filed by the respondents:

Annexure R1: Copy of the notification dated 18.6.2019.

Annexure R2: Copy of the rejection letter dated 9.7.2019.

Annexure R3: Copy of the communication of the 2nd respondent dated 6.6.2019.